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O/A ANN No 477/2009

ORDER DATED 19<sup>th</sup> OF DECEMBER, 2011

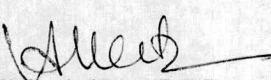
Coram:

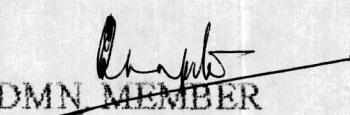
HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&

HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

By filing Memo in the Court today Sri B.N. Mishra, Ld. Counsel appearing for the applicant submits that the applicant wants to withdraw this O.A. with liberty to file a fresh O.A. impledging all the necessary parties. Prayer is allowed. Sri S.S. Mohanty, Ld. Addl. Standing Counsel appearing for the Respondents is present.

In view of this, this O.A. is disposed of as withdrawn.

  
JUDL. MEMBER

  
ADMN MEMBER

K.B